

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) No. 147 of 2020

IN THE MATTER OF:

Sheesh Mahal Inns and Hotels Pvt. Ltd.

...Appellant

Versus

Registrar of Companies, Delhi & Anr.

...Respondents

Present: -

For Appellant: Ms. Amrita Sarkar, Advocates

For Respondent: Mr. Kamal Kant Jha (ROC) (R-1) Senior Panel Counsel, Govt. of India. Ms. Adeeba Mujahid, Advocates.

O R D E R
(Virtual Mode)

08.03.2021 Ms. Adeeba Mujahid, Advocate appearing on behalf of the Income Tax Department submitted that Panel Senior Counsel, Income Tax Department (R-1) have been reshuffled. Therefore, there is a new Counsel appearing in this case, Prayer allowed.

Parties are directed to file Written Submissions not exceeding three pages supported by relevant case laws and citations proposes to which they rely on within own week.

Let the matter be fixed 'For Hearing' on **16th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

SC/Kam.